

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, ChanderlokBuilding36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No.365/TT/2014

Date: 18.12.2015

To

The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: - Truing up of transmission tariff for 2009-14 tariff period and determination of transmission tariff for 2014-19 tariff period for combined Asset-1 comprising 400/220 kV Damoh Sub-station along with bays and 400 kV 63 MVAR Bus Reactor along with associated 400 kV bay at Damoh Sub-station and combined Asset-2 comprising 400/220 kV ICT-I at Damoh Sub-station along with bays and 400/220 kV, 315 MVA ICT-II along with associated 400 kV and 220 kV bays at Damoh Sub-station under WRSS-IV Transmission Scheme in Western Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 28.12.2015:-

- a. The justification for the additional capital expenditure incurred during 2012-13 and 2013-14.
- b. The item-wise detailed break-up and the reason for variations in add cap amount from the Commission approved amount, in order dated 15.3.2010 in Petition No. 217/2010, for Combined Asset-I and Combined Asset-II for tariff period 2009-14.
- c. Confirm whether all the balance/retention payments for assets under this petition have been claimed or some payments are still to be claimed. If yes, furnish the details of the same.
- d. An undertaking on affidavit that actual equity infused for the additional capitalisation during 2009-14 tariff period is not less than 30% for the given transmission asset.

2. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

sd/-
(V. Sreenivas)
Deputy Chief (Legal)